

**Annexure-7**

**Name of the corporate debtor: MPL PARTS AND SERVICES PRIVATE LIMITED; Date of commencement of liquidation 26-11-2021;**

**List of stakeholders as on: 22-06-2022**

**List of other stakeholders, if any (other than financial creditors and operational creditors)**

(Amount in ₹)

Sl. No	Name of stakeholder	Category of stakeholders (preferences shareholders / equity shareholders / partners / others)	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of actual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee						% share in total amount of claims admitted
1.	State Bank of India	Others-Claim for guarantee given by the corporate debtor	24/01/2022	39,87,62,830	39,87,62,830	Claim for the corporate guarantee given by MPL Parts and Services Private Limited for the credit facilities availed by MPL Cars Private Limited	NA	NA	39,87,62,830	91.50%	-	-	-	-	Claim in respect of guarantee given by the Corporate debtor for the credit facilities availed by M/s. MPL Cars Private Limited. It is to be noted here that M/s. MPL Cars Private Limited is also under liquidation and State Bank of India have claimed their secured interest in that case also.

  
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